

श्री जार्ज फर्नान्डीज (मुजफ्फरपुर): एक किसान ने तीन हजार रुपया गाबर गैस प्लांट के लिए कर्जा लेकर वापस नहीं किया। उसकी गिरफ्तारी हुई और पुलिस लाक-अप में डाल दिया गया। यह कल की घटना है। आप इस पर विचार नहीं करेंगे तो किस पर करेंगे ?

For Rs. 3,000 they murdered the kisan in the prison yesterday. (Interruptions)

SHRI KAMAL NATH: This is a matter regarding privilege. This is agitating the House. My appeal to you is to please give an expeditious decision. This relates to a sensitive matter.

(Interruptions)

MR. SPEAKER: Please sit down. Not allowed.

श्री बेबी लाल: एक किसान पर तीन हजार का कर्जा गाबर गैस प्लांट का था, पुलिस के लाक-अप में उसको मार दिया गया....

MR. SPEAKER: This is not an adjournment. Nothing is allowed.

SHRI GEORGE FERNANDES (Muzaffarpur): The question is not of an adjournment motion.

आप मेरी बात सुन लीजिए।

मैं यह नहीं कहता कि आप एडजर्नमेंट मॉशन को स्वीकार ही करें लेकिन जब ऐसी घटनायें इस देश में घटती जा रही हैं तो इस सदन में तुरन्त उस पर चर्चा होनी चाहिए।

अध्यक्ष महोदय: जब ठीक ढंग से कोई मोक्ष आयेगा तभी कुछ हो सकता है।

श्री जार्ज फर्नान्डीज: फिर हम आपसे मिलकर बात कर लेंगे। (अवधान)

अध्यक्ष महोदय: Now, Papers Laid on the Table. Shri Narasimha Rao.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER PASSPORTS ACT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS

AND HOUSING (SHRI BHISHMA NARAIN SINGH): On behalf of my colleague, I beg to lay on the Table a copy of the Passports Rules, 1980 (Hindi and English versions) published in Notification No. G.S.R.691(E) in Gazette of India dated the 11th December, 1980 together with a Corrigendum thereto published in Notification No. GSR 50(E) in Gazette of India dated the 7th February, 1981, under sub-section (3) of section 24 of the Passports Act, 1967. [Placed in Library. See No. LT-1998/81.]

(Interruptions)

MR. SPEAKER: Why don't you control your Members? Shri Patil.

NOTIFICATIONS UNDER DOCK WORKERS (REGULATION OF EMPLOYMENT) ACT AND MERCHANT SHIPPING ACT

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): I beg to lay on the Table:

(1) A copy of the Bombay Dock Workers (Regulation of Employment) Amendment Scheme, 1981 (Hindi and English versions) published in Notification No. S.O. 384 in Gazette of India dated the 31st January, 1981, under section 8A of the Dock Workers (Regulation of Employment) Act, 1948. [Placed in Library. See No. LT-1999/81]

(2) A copy of the Shipping Development Fund (Loans and Other Financial Assistance) Rules, 1981 (Hindi and English version) published in Notification No. GSR 44(E) in Gazette of India dated the 3rd February, 1981, under sub-section (3) of section 45B of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-2000/81.]

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): I beg to lay on the Table a copy of the National Highways (Fees for use